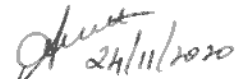


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 25.11.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S. 1146/2004	21. O.S. 762/2014
2. O.S. 1438/2008	22. O.S. 1284/2014
3. O.S. 2278/2007	23. O.S. 1400/2014
4. O.S. 510/2009	24. O.S. 32/2015
5. O.S. 784/2009	25. O.S. 494/2015
6. O.S. 500/2011	26. O.S. 936/2015
EVIDENCE	27. O.S. 1352/2018
7. O.S. 1054/2012	HEARING
8. O.S. 140/2009	28. O.S. 834/2017
9. O.S. 858/2009	29. O.S. 644/2013
10. O.S. 4/2011 C/W Misc. 23/2020	30. O.S. 909/2011
11. O.S. 476/2011	31. O.S. 536/2015
12. O.S. 534/2013	32. O.S. 224/2016
13. O.S. 1428/2013	33. O.S. 360/2016
14. O.S. 208/2016	34. O.S. 514/2018
15. O.S. 854/2016	35. O.S. 280/2019
16. O.S. 992/2005	36. O.S. 472/2019
17. O.S. 2292/2007	37. O.S. 628/2019
18. O.S. 940/2009	38. O.S. 88/2020
19. O.S. 840/2008	39. O.S. 810/2020
20. O.S. 844/2008	40. O.S. 958/2020


24/11/2020
I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
28.09.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 25.11.2020

1ST SESSION AT 11.00 AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S. 1118/2009	16) EX. 17/2013
2) O.S. 458/2014	17) O.S. 1268/2013
3) O.S. 1266/2015	18) O.S. 858/2014
4) O.S. 1472/2015	19) O.S. 462/2015
HEARING	20) O.S. 712/2015
5) O.S. 466/2020	21) MISC. 7/2016
EVIDENCE	22) O.S. 1456/2016
6) O.S. 1444/2008	23) O.S. 574/2017
7) O.S. 874/2009	24) O.S. 1557/2008
8) O.S. 70/2010	25) O.S. 718/2017
9) O.S. 1276/2012	26) O.S. 778/2017
10) O.S. 1642/2012	27) O.S. 1268/2019
11) O.S. 1656/2012	28) O.S. 988/2020
12) O.S. 142/2013	29) O.S. 922/2020
13) O.S. 348/2013	30) O.S. 996/2020
14) O.S. 760/2013	
15) O.S. 974/2013	

24/11/2020
IInd Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 28.09.2020 issued by Hon'ble High Court of Karnataka.

In the court of III Additional Civil Judge, Bengaluru Rural District, Bengaluru
Cause List of 25.11.2020

1st Session 11.00 am

Hearing

1. O.S.1353/2008
- 2.O.S.1705/2008
3. O.S.505/2010
4. O.S.793/2010 c/w 909/2010
5. O.S.1195/2019

6. O.S. 1161/2013

Arguments

7. O.S.895/2010
8. O.S. 261/2011
- 9.O.S. 183/2012
- 10 O.S. 513/2012
11. O.S. 755/2012

Evidence

12. O.S. 79/2011
13. O.S.293/2013
- 14.O.S.1303/2013
15. O.S.1683/2013
16. O.S.809/2014
- 17.O.S.1033/2015
- 18.O.S. 683/2017
- 19.O.S. 527/2014
20. O.S. 1315/2014

2nd session 2.45 PM

Hearing

1. O.S.433/2017
2. O.S. 627/2017
3. O.S. 753/2017
4. O.S.792/2017
5. O.S. 1171/2017

6. O.S. 1327/2018

Arguments

7. O.S.261/2014
8. O.S.959/2015
- 9.O.S. 157/2016
- 10 O.S.379/2016
11. O.S. 1087/2017

Evidence

12. O.S. 993/2018
13. O.S.1079/2018
14. O.S. 1491/2018
15. O.S. 521/2019
16. O.S. 171/2020
- 17.O.S. 1145/2014
18. O.S. 1377/2019
19. O.S. 271/2014
20. O.S. 825/2015

01. O.S. 815/2017 (Objections)
02. O.S. 817/2017 (Objections)
03. O.S. 1475/2018 (App. of party)
04. O.S. 1525/2018 (App. of party)
05. O.S. 1313/2011 – Judgement.
06. O.S.515/2015 (Issues)

WS
25/11/2020
III Additional Civil Judge,
Bengaluru Rural District
Bengaluru